

DIVISION BENCH
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/140(KB)2022
IA(COMPANIES.ACT)/107(KB)2022,
IA(COMPANIES.ACT)/153(KB)2023,
IA(COMPANIES.ACT)/46(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	SUNIL KUMAR AGARWAL VS SKDJ FINTRADE PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For the Petitioner
Ms. Mou Saha, Adv.]
Mr. Jitrndra Agarwal, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent Nos.1, 2, 4, 5, 6, 7, 8, 9, 10, 11,
Mr. Yubaraj Bhattacharyya, Adv.] 12, 13 and 14

Ms. Urmila Chakraborty, Adv.] For the Respondent No.3
Mr. K. Das, Adv.]

Mr. Debasish Chakraborty, Adv.] For the Punjab National Bank
Mr. Snehasish Chakraborty, Adv.]

ORDER

1. Learned Senior Counsel/Counsel for the parties present.
2. List this matter on **21st June, 2024** at **12.30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**